



PROCEEDING OF THE PRL. DISTRICT & SESSIONS JUDGE, HASSAN

Sub: Constitution of " Internal Complaints Committee ".


- Read: 1. Letter No: LCA.I.63/2018, dt: 22.10.2018 of the Hon'ble High Court of Karnataka
2. Hon'ble supreme Court order in MA. No. 2199/201 in WP (Crl)No. 113/2018, dt: 27/28-08-2018
3. Office note and orders passed on 13.11.2018

ORDER NO: 124 /2018, HASSAN, DATED: 13.11.2018

In pursuance of the directions issued by the Hon'ble High Court of Karnataka letter cited at read (1), "**Internal Complaints Committee**" has been constituted in Hassan Unit as here under. Internal Complaints Committee constituted to look into the complains against all the Judicial Officers in the State.

Sl. No.	Resignation of the Officer	Internal Complaints Committee
1	Prl. District & Sessions Judge, Hassan	Chairman
2	Prl. Judge, Family Court, Hassan	Member
3	Prl. Senior Civil Judge & CJM, Hassan	Member

to GOS 2/18


(K.S.Thimmannachar),
Prl. District & Sessions Judge,
Hassan. 13/11

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Karnataka, Begaluru
2. Prl. Judge, Family Court, Hassan
3. Prl. Senior Civil Judge & CJM, Hassan
4. Sri. Abilash H.D. Software Technician, District Court, Hassan to publicize the same in the District Court website
5. Proceedings file
6. Office copy